

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/16	TP 114/17	Hearing	433(e)	Manjunatha Enterprises Vs All Digital Network India Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

petitioner.
REPRESENTATION TO WHOM

SIGNATURE

1. V-SRINIVAS
98453 24707

petitioner

[Signature]

Counsel for petitioner Shri V. Srinivas is present. He attended the court on a notice sent by the Tribunal on the counsel and to the party. Counsel is directed to comply the provisions of I&B Code and no further adjournment will be given.

List it on 05.08.2017.

[Signature]
MEMBER (J)